

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(CA)/118(CHE)/2024
PETITION NUMBER : CP(CA)/82(CHE)/2023
NAME OF THE APPLICANT : Jacquard Fabrics (India) Pvt Ltd & Anr
NAME OF THE RESPONDENT(S) : Vijaykumar Jagadeesan & 2 Ors
UNDER SECTION : Rule 11 r/w 34 of NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. Pranav Shankar for the Applicant. Ld. Counsel Mr. Amit Agarwal for the Respondent.

Ld. Counsel for the Applicant sought condonation of 26 days in filing the counter statement to the company petition. The reasons for the delay are at para no.2 and 3 of the Application which are reproduced below:

- "2. *It is submitted that there is delay of 26-days in filing of the Counter Statement is only on account of time consumed in the coordination, signing and apostillation as the Directors of the 1st Applicant/1st Respondent are in Thailand.*
3. *It is submitted that the delay is neither wilful nor wanton for the reasons stated hereinabove. Irreparable prejudice and injury will be caused to the Applicants/Respondents if the instant Application is not allowed. No prejudice will be caused to the Respondent/Petitioner on account of allowing the instant Application."*

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Further the Application has some defect and the **Applicant is directed** to rectify the same within 2 days.

Delay is condoned. Liberty given to raise objection at a later date.

CP/82(CHE)/2023

R1 and R2 have filed reply and served on the Petitioner.

R3, R4 and R5 are yet to file reply.

None for R3, R4 and R5. This is the final opportunity for R3 to R5 to appear during the next hearing failing which they will be set ex parte and right to file reply will be closed.

Rejoinder, if any, be filed within 2 weeks.

List the matters for hearing on **21.08.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk